

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date:28th November, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 21/2016 (CZ) (M.A.No.1027/16)	Pradeep Kumar Shukla Vs. M.P. SEIAA & 3 Ors.	Mr. Mehul Bharadwaj, Adv. Mr. Rishi Raj Saxena, Adv.	
2.	Original Application 138 /2016 (CZ)	Suparshva Dalal Vs. Rajendra Kanthed & Ors.	Ms. Yamini Krishna Shashtri, Adv. Mr. Jagdish Chandra Chawla, Adv.	
3.	Original Application 148 /2016 (CZ)	Shivam Gupta Vs. India Waste Management Pvt. Ltd. & 4 Ors.	Mr. Shantanoo Saxenaa, Adv.	
FOR HEARING				
4.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person	
5.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B.Shastri, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 33/2016(CZ) (M.A.No.1012/16)	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3Ors.	Mr. M.S.Kachhawa, Adv.	
7.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
8.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv.	
9.	Original Application No. 40/2014(THC)	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Prashant Khade, Adv. Mr. Arun Gautam Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoriya Adv.R-4 Mr. P.K. Kaurav, Adv. Mr. Akshya Dharmadhikari, Adv.	

10.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. Mayank Shrivastava, Adv. for the applicant Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Neel Choudhary, Adv. Mr. Amarpal Singh, Adv.
11.	Original Application No.141/2015	Sanjay Bhawsar Vs. Chairman (DEIAA), Baitul M.P. & Ors.	Mr. Om Shankar Shrivastava, Adv.
12.	Original Application No. 11/2015 (CZ)	Kishore Samrite (<i>Copper Mining</i>) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.
FOR COMPLIANCE			
13.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv. Ms. Parul Bhadoria, Adv.
14.	Original Application No. 04/2016(CZ)	Dr. Subhash C. Pandey Vs. MP PCB & 2 Ors.	Mr. Rahul Ganesh, Adv. Mr. Pramod Singh Tomar, Adv. Mr. Sachin K. Verma, Adv.

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